

Business Line, Delhi

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Width: 17.10 cms; Height: 27.60 cms; a3; ID: 26.2019-09-14.115

NHRC seeks report on sanitation facilities for women in textile units

BLIMPACT

OUR BUREAU

Chennai, September 13

The National Human Rights Commission (NHRC) during a full Bench hearing here on Friday, sought a status report from the Tamil Nadu government on the steps

being taken to ensure sanitafacilities tion for garment and textile in-

dustries across the State. The Commission had

taken suo motu cognisance of a report that appeared in *BusinessLine*.

When the suo motu case came up for open hearing before the full Bench led by Justice HL Dattu, Labour Secretary Sunil Paliwal appeared and said that inspections of the over 7,400 garments and textile units across the State had re- port within four weeks.

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Interim report

Paliwal replied in the affirmative to the Commission's question if show-

> cause notices had been issued to violators; he said Dirof ector

Industrial Safety Health had issued the notices.

Paliwal said an interim report has been submitted to the NHRC. The officer also gave an underregular taking that inspections would carried out.

After the submissions from the State government, the Bench sought for the filing of a final re-



Hindustan, Delhi

Saturday, 14th September 2019; Page: 21

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एनएचआरसी ने १७९ में से ७१ मामले सुलझाए

चेन्नई। राष्ट्रीय मानवाधिकार आयोग ने शुक्रवार को बताया कि उसने पुलिस ज्यादितयों एवं अनुसूचित जाति/अनुसूचित जनजातियों के खिलाफ अत्याचार समेत कुल 179 मामलों में से 71 मामले सुलझाए हैं। तिमलनाडु सरकार को 20 बच्चों को 25-25 हजार मुआवजा देने निर्देश दिया है।



New Indian Express, Chennai

Saturday, 14th September 2019; Page: 4

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NHRC to consider review plea to reopen Sterlite case

EXPRESS NEWS SERVICE @ Chennal

THE National Human Rights Commission (NHRC) has agreed to consider a review petition seeking to reopen the Sterlite case. After taking suo motu cognisance of the case, NHRC had in June 2018 sent an independent

fact-finding committee to conduct an inquiry into the firing. However, the commission eventually treated the case as closed.

"This is the first time in 25 years that the NHRC has taken suo motu cognizance of the case, conducted its own inquiry and eventually closed the case without revealing the contents of their own report," Henri Tiphagne, national working secretary of Human Rights Defenders' Alert (HRDA) who

filed the review petition, told Express.

He had filed two review petitions so far-in December last year and the other this month. The petition came up for hearing at the open hearing and camp sitting organised by the commission at Anna centenary library at Kotturpuram on Friday The bench headed by Justice HL Dattu, Chairperson, agreed to consider the review petition.

The commission had closed the case stating, "Since adequate compensation has been paid to the victims and appropriate steps have been taken by the State gov-

ernment to bring law and order situation under control, and a judicial commission is already probing use of force/police excesses, if any, no further intervention in the matter is required. Report is taken on record and the case stands closed."

On May 22, 2018, at least13 people were killed and at least 50 were injured when police opened fire on protesters demanding closure of the Sterlite plant.

This was one of the ten cases taken up by the Full Commission on Friday during which issues including silicosis

death, houses for marginalised sections of society in Villupuram, release and rehabilitation of bonded labourers and denial of facilities in textile industries were raised.

Open hearing concludes

The commission took up a total of 179 cases for open hearing which were heard by Justice Dattu, and members Justice PC Pant, Jyotika Kalra and Dhyaneshwar M Mulay in four court halls



New Indian Express, Chennai

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Width: 14.36 cms; Height: 6.21 cms; a4; ID: 62.2019-09-14.11

NHRC seeks report on German tourist rape case

Chennal: The NHRC has sought an up-to-date report from city police on the German tourist rape case of 2017. The case, filed by one K Sudhan, came up for hearing at a bench headed by Jyotika Kalra at the open hearing organised by the commission at Anna Centenary library on Thursday. "The police informed us that a special investigative committee has been formed and we have sought an up-to-date report on the developments," said Srinivas Kamath, deputy registrar, NHRC, told Express. The 32-year-old was allegedly dragged into a casuarina grove in Mahabalipuram and raped.



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Width: 16.56 cms; Height: 26.77 cms; a4; ID: 78.2019-09-14.11

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OUR BUREAU

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being taken to ensure sanitation facilities for garment and textile in-

dustries across the State.

The Commission had taken *suo motu* cognisance of a report that appeared in *BusinessLine*.

When the suo motu case came up for open hearing before the full Bench led by Justice HL Dattu, Labour Secretary Sunil Paliwal appeared and said that inspections of the over 7,400 garments and textile units across the State had re-

vealed violations in many cases, especially in in southern and western districts.

Interim report

Paliwal replied in the affirmative to the Commission's question if show-

> cause notices had been issued to violators; he said Director of

Industrial Safety and Health had issued the notices.

Paliwal said an interim report has been submitted to the NHRC. The officer also gave an undertaking that regular inspections would carried out.

After the submissions from the State government, the Bench sought for the filing of a final report within four weeks.

